

## **Homoeopathy (Minimum Standards of Education) Regulations, 1983**

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## **Homoeopathy (Minimum Standards of Education) Regulations, 1983**

NOTIFICATION In exercise of the powers conferred by clauses (i), (j) and (k) of section 33 and sub-section (1) of section 20 of the Homoeopathy Central] Council Act, 1973 (59 of 1973), the Central Council of Homoeopathy, with the previous sanction of the Central Government hereby makes the following regulations, namely :

### PART 1

#### Preliminary

#### **1. Short title and commencement :-**

(i) These regulations may be called the Homoeopathy (Minimum Standards of Education) Regulations, 1983.

(ii) They shall come into force on the date of their publication in the Gazette of India.

## **2. Definitions :-**

In these regulations, unless the context otherwise requires

(i) "Act" means the Homoeopathy Central Council Act; 1973 (59 of 1973);

(ii) "Courses" means the Courses of study in Homoeopathy, namely:

(a) D.H.M.S. (Diploma in Homoeopathic Medicine and Surgery)  
<sup>1</sup>[\*\*\*]

(b) B.H.M.S. (Bachelor of Homoeopathic Medicine and Surgery)

<sup>2</sup>(c) MD. (Horn.) [Doctor of Medicine (Homoeopathy)] in various specialities;

(iii) "Diploma" means a Diploma in Homoeopathy as defined in clause (iii) of regulation 3 of the Homoeopathy (Diploma Course) Regulations, 1983 ;

(iv) "Degree" means a Degree in Homoeopathy as defined in clause (iv) of regulation 2 of the Homoeopathy (Graded Degree Course) Regulations, 1983 or in clause (iv) of regulation 2 of the Homoeopathy (Degree Course) Regulations, 1983 ;

<sup>3</sup>(iv)(a) Post Graduation in Homoeopathy means a Post Graduate qualification in Homoeopathy recognised as per the provisions of the Act;

(v) "Homoeopathic College" means a Homoeopathic Medical College affiliated to a Board or University and recognised by the Central Council ;

(vi) "Inspector" means an Medical Inspector appointed under subsection (i) of section 17 of the Act;

(vii) "President" means the President of the Central Council.

(viii) "Second Schedule" and "Third Schedule" means the Second Schedule and Third Schedule respectively of the Act ;

(ix) "Syllabus" and "Curriculum" mean the Syllabus and Curriculum for different courses of study as specified by the Homoeopathy (Diploma Course) Regulations, 1983, the Homoeopathy (Graded Degree Course) Regulations, 1983 and the Homoeopathy (Degree Course) Regulations, 1983 ;

<sup>4</sup> (x) 'teaching experience' means teaching experience in the subject concerned in a Homoeopathic College and includes teaching experience in the subjects of Medicine, Surgery, Obstetrics and Gynaecology, gained in the Medical Colleges, recognised by Medical Council of India;

(xi) "Visitor" means a Visitor appointed under sub-section (i) of section 18 of the Act

1. In regulation 2, clause (ii), in sub-clause (a) the word "and" shall be omitted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt)[No. ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. Ill-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

2. In regulation 2, clause (ii), sub-clause (c) shall be inserted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No. ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. Ill, Sec. 4, No. 187, dt. 12.9.2002, p. 39.

3. In regulation 2, clause (iv)(a), shall be inserted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No. ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. Ill-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

4. In regulation 2, clause (x), shall be substituted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No. ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. Ill-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

## PART 2

Staff:, Equipment, Training and other Facilities

### **3. Minimum Requirements :-**

<sup>1</sup> There shall be attached to every Homoeopathic College a hospital having not less than 25 beds, having the requirements, norms and standards as specified by these regulations in regard to teaching as well as hospital staff, equipment, accommodation, training and other facilities and such Homoeopathic College shall also have one peripheral Homoeopathic clinic for every 10 admissions.

Provided that a Homoeopathic College having facilities specified in

these regulations for Degree Course may start Graded Degree Course.

1. Regulation 3 and 6, shall be substituted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No. ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. Ill-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

#### **4. Power of Central Council to Call for information and returns :-**

The Central Council shall have the power to call for such information and returns as it may deem fit from examining bodies and Homoeopathic Colleges shall furnish the said information and returns in triplicate within the time specified by the Central Council.

#### **5. Facilities for Inspectors and Visitors :-**

Every Homoeopathic College shall provide all necessary facilities to the Inspectors and Visitors appointed by the Central Council to discharge their duties and functions.

#### **6. Criteria for Admission of Students :-**

<sup>1</sup> Admission of students to Homoeopathic College imparting instructions for Degree course shall be in accordance with the Regulation 3. Provided that where any Homoeopathic College is imparting Graded Degree course Post Graduate Degree course, such college shall provide additional beds as per the student bed ratio specified under the respective regulations.

Provided further that the existing Homoeopathic Colleges which provide student-bed ratio 1:1 may continue the same without peripheral dispensaries and such college shall inform in writing to the Central Council about their opinion in this regard within six months from the date of Notification of these amendments.

1. Regulation 3 and 6, shall be substituted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No. ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. Ill-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

#### **7. Minimum teaching staff :-**

<sup>1</sup>(1)The minimum number and category of teaching staff :-

(i) for a Homoeopathic College imparting instruction in D.H.M.S. (Diploma in Homoeopathic Medicine and Surgery) shall be in accordance with Annexure 'A'.

(ii)<sup>2</sup>[\* \* \* \* \*]

(iii) for a Homoeopathic College imparting instruction in B.H.M.S (Degree Course) shall be in accordance with Annexure 'C';

**3**( 2 ) Teaching staff for a Homoeopathic College imparting instructions in B.H.M.S. (Degree) and B.H.M.S. (Graded Degree) Courses shall be in accordance with Annex-ure 'C';

Provided admission of students to such College however, shall be in accordance with the student bed ratio of 1:1 in both the courses put together.

**3** (3) Every Homoeopathic College shall have an apex body consisting of Senior Professors of the college with the Principal as Chairman to schedule the curriculum as also as the training programme for the undergraduate students keeping in view the objectives of training for a basic doctor and giving emphasis for a community oriented training to the students and for making such arrangements necessary for training.

1. In Regulation 7, principal regulation shall be renumbered as sub-regulation (1), by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt)[No. ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. Ill-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

2. Regulation 7, sub-regulation (1), clause (ii), shall be omitted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No.ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. Ill-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

3. Regulation 7, sub-regulation (2) and (3), shall be inserted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No.ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. Ill-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

## **8. Teaching Staff :-**

**1**

(1) In Departments of Homoeopathic Pharmacy, Materia Medica (both Pure and Comparative), Organon of Medicine and Homoeopathic Philosophy, Repertory and Practice of Medicine, the teaching staff at all levels shall be on regular full time basis.

(2) In Departments other than referred to in sub-regulation (1), either the Professor or Reader shall be full-time, and the Lecturers shall be on full time regular basis.

(3) The Homoeopathic College shall have a faculty of Guest Professors, for subjects such as Dentistry, Pediatrics, Psychiatry, Orthopedics, Radiology, Cardiology, Dermatology, Gas-tro-enterology and other sub specialties to impart adequate teaching and training to the students:

Provided that Guest Professor shall take clinical and/or teaching classes at least for two hours on two days in a week in the college or in the attached Hospital.

1. Regulation 8,10,11,12,13,14 and 15, shall be substituted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No.ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. Ill-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

#### **9. Head of a Homoeopathic Colleges :-**

The head of a Homoeopathic College shall be a full-time employee of the said College.

#### **10. Hospital staff :-**

**1** The staff in a Teaching Homoeopathic Hospital attached to the college shall be in accordance with Annexure D.

1. Regulation 8,10,11,12,13,14 and 15, shall be substituted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No.ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. Ill-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

#### **11. Qualification etc. of teaching staff :-**

**1** The minimum qualifications and age for appointment of teaching staff to various posts shall be in accordance with Annexure E.;

Provided that where the service conditions of a staff of a Homoeopathic College have not been provided, the same shall be as per the prevailing service conditions in the affiliating University.

1. Regulation 8,10,11,12,13,14 and 15, shall be substituted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No.ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. Ill-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

#### **12. Appointment of Guest Professors :-**

**1** Homoeopathic College may appoint medical doctors having educational qualifications prescribed in Regulation 11 with standing in the profession as Guest/Visiting Professors, and for this purpose

the experience as practitioner of Homoeopathy / Medicine shall be considered equivalent to the teaching experience:

Provided that no Guest / Visiting Professor shall be appointed as Head of the Department.

1. Regulation 8,10,11,12,13,14 and 15, shall be substituted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No.ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. III-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

### **13. Equipment training and other facilities :-**

**1** The equipment and other facilities for education in Homoeopathy to be provided by Homoeopathic College and Hospital shall be in accordance with Annexure F, and Training and other facilities shall be in accordance with Annexure G.

1. Regulation 8,10,11,12,13,14 and 15, shall be substituted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No.ADVT-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. III-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

### **PART 3**

Accommodation

### **14. Accommodation :-**

**1**

General: The Homoeopathic College shall be housed in a building which is located nearest to the teaching Homoeopathic hospital. The College shall have its own land and building for running various departments and hospital with the prescribed number of beds, with scope for expansion.

Central Library shall have space for a minimum of 100 students for reading, with ventilation and adequate space for stocking and display of books and journals, in addition to rooms for Librarian and staff.

Administrative block : Principal's room, staff room, College Council room, office Superintendent's room, record room, separate common room for male and female students, canteen, a small sale outlet for books and common medicines etc.

Six lecture halls each with a seating capacity for 50 to 100 students.

College auditorium to accommodate 500 to 600 persons with proper acoustics.

Central Gas plant, maintenance room/workshop etc. shall also be provided.

Sanitary facilities shall be provided for teaching staff, students (male and female), technical and other staff.

Central Record Room.

(A) Teaching departments. There shall be the following teaching Departments

(1) Anatomy (2) Physiology (3) Homoeopathic Pharmacy (4) Pathology and Microbiology (5) Community Medicine (6) Forensic Medicine and Toxicology (7) Practice of Medicine (8) Surgery (9) Gynecology and Obstetrics (10) Materia Medical and Therapeutics (11) Organon of Medicine (12) Case taking and Repertory :

(i) Teaching staff rooms : Each of the department shall have accommodation for the Professors, Readers, Lecturers, and Staff, and working accommodation for the non-teaching staff.

(ii) Research : Research room shall be provided for Professors, staff and postgraduate students in the case of colleges with Post-graduate Department for the subject. (iii) Separate working room for each Post-graduate speciality shall be provided wherever Post-graduate teaching is available in the subject.

(iv) Library : Accommodation for departmental Library-cum-seminar room shall be provided in all the Departments.

The minimum requirement in individual Department shall be as under

1. Departmental of Anatomy.

(a) Dissection Hall. (i) It shall be spacious enough to accommodate four dissection tables. Provision for ventilation and lighting shall be made; Mosaic tanks for preservation of dissected parts and wash basins and a small office room attached to the dissection hall shall be provided, (ii) Accommodation and provision for storage of cadavers, maceration chamber, storeroom for instruments, chemical and bones and skeletons shall be made.

(b) Museum. Accommodation shall be provided for racks and

shelves for storing and proper display of wet and dry specimens, models, revolving stands for skiagram and trolley tables.

(c) Demonstration room. There shall be a demonstration room fitted with audiovisual aids to accommodate 50 students and located in proximity to the dissection hall and museum, with provision for shelves for skiagrams and stereoscopic viewing boxes.

(d) Histology. Sufficient accommodation for workbenches fitted with water taps, sinks cupboards and electric points for 50 students. The room may face North.

## 2. Department of Physiology and Biochemistry.

(a) Demonstration room. There shall be a demonstration room to seat 50 students and with arrangements for audio-visual aids.

(b) Practical Class rooms. Human Physiology room with adequate accommodation shall be provided to accommodate 50 students for blood studies, determination of basal metabolism, blood gas analysis, blood pressure measurements, testing of respiratory functions, recording of pulse and respiration and testing of special senses.

(c) Animal room and Frog tank shall be provided.

(d) Practical classroom for Biochemistry. Accommodation for Laboratory benches fitted with shelves and cupboards, water taps, sinks, electric and gas points for 50 students shall be provided. A store and equipment necessary for Biochemistry experiments shall be provided. Colleges where there is no separate Biochemistry laboratory for the time being may develop such facility within a period of five years from the commencement of the Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002.

## 3. Department of Homoeopathic Pharmacy.

(a) Demonstration room. There shall be one demonstration room to accommodate about 50 students with arrangement for audio-visual aids.

(b) Laboratory. Sufficient accommodation shall be provided for laboratory tables with shelves and cupboard fitted with water taps and sinks on the table top with electric and gas points to accommodate 50 students. A store and equipment necessary for practical in pharmacy shall be provided.

(c) Herbarium for medicinal plants shall also be provided.

(d) Museum. With cupboards and shelves for storing and display of herbarium sheets, charts and specimens with adequate sitting arrangements for students shall be provided.

(e) College shall provide a medicinal plant garden in its vicinity with facility to grow plants used in Homoeopathic preparations.

#### 4. Department of Pathology and Microbiology.

(a) Laboratory. Tables with regents, shelves, cupboards fitted with water taps and sinks on the table top with electric and gas points to accommodate 50 students with attached storeroom.

(b) In addition, service laboratories for all necessary investigations and suitable equipment shall be provided in the attached hospital.

(c) Demonstration. One room shall be provided to accommodate 50 students, with arrangements for audio-visual aids.

(d) Museum Sufficient accommodation for show cases and cupboards for a minimum of 1000 specimens.

#### 5. Department of Community Medicine.

(a) Museum. Adequate accommodation for the display of models, charts, specimens and other material concerning communi- cable diseases, diet, Homoeopathic Prophylactics, National Health Programmes, Immunization, Community Health, Family Welfare, Bio statistics, Sociology.

(b) Every Homoeopathic College shall adopt a minimum of one village in the periphery and make health camps with the students to make them aware of the community oriented problems and have at least one attached Primary Health Centre.

#### 6. Department of Forensic Medicine and Toxicology.

(a) Museum Adequate accommodation for display of medico legal specimens, dangerous weapons, models, charts and audio-visual teaching material.

(b) Laboratory for examination of specimens.

#### 7. Clinical departments, (i.e. Practice of Medicine, Surgery, Obstetrics and Gynaecology, Homoeopathic Materia Medica and Therapeutics, Organon of Medicine and Homoeopathic Philosophy

(including History of Medicine), Case taking and Repertory) shall be attached with the hospital where the hospital is in the unitary campus; and if the hospital is in a different premises, adequate space for the teaching staff shall also be provided in College. Relevant audio-visual teaching aids/material shall also be provided in the concerned departments.

(B) Teaching Hospital in Homoeopathy. The teaching Homoeopathic hospital shall provide facilities for imparting practical and clinical skills to make the clinical students self reliant and confident to understand the clinical problem, diagnose the same with a great amount of accuracy, prescribe a rational medication. The students should also be made to understand the scope and limitation of the system. Facility shall be provided to inculcate a sense of research aptitude with Homoeopathic medicine in various clinical fields, render service to the community oriented health problems. Facility shall also be provided to train on the management of emergencies and take active participation in calamities, life supportive systems and its handling. There shall be facility to handle all types of clinical cases. The hospital shall provide consultants from all fields of Medicine and Rehabilitation. While selecting the experts adequate care shall be taken to see that they have a sense of understanding in the basic principles of Homoeopathy. The Hospitals shall train the students in appropriate diagnostic techniques, other supportive methodologies, research methodology, supervise the patients and to watch the limitations. The following essential components shall be available in a teaching Hospital:

(C) Physical infrastructure. The hospital shall have a well-equipped outpatient department with the sections of medicine (including internal medicine, surgery (including ear, nose and throat,) Gynaecology and obstetrics, ophthalmology, paediatrics, psychiatry, dental etc. The indoor and outpatient departments of the hospital shall be in running condition. Round the clock Emergency Department shall be provided. In addition to the accommodation mentioned, the hospital shall also provide the following:

1. Hospital Superintendent's office room with attached toilet, and a retiring room, wherever necessary.
2. Visitor's room with toilet facilities.
3. Canteen

4. Reception and Enquiry : This shall preferably be computerized and networked with other essential areas in the Hospital and College.
5. Central Registration.
6. Statistics Department with computer facilities.
7. Clinical department for Out Patients.
8. Clinical laboratory for investigation techniques. The laboratory shall be equipped to undertake Pathological and Biochemical investigations for the hospital. Space for patients to wait for specimen collection shall be provided.
9. An Emergency section with facility to receive patients at any time of the day and night, manned by House-Physicians/Residents supported by resident Medical Officers. Surgeon, Physician and the Obstetrician shall be available on call duty.
10. An In-Patient Department to admit patients.
11. Operation Theatre to meet the surgical cases and Emergencies. Hospitals may charge a reasonable fees if they so desire for the services provided to the Patients in order to maintain quality of services.
12. Minor Operation Theatre to provide minor services
13. Labour room.
14. Central Store for linen
15. Separate store rooms for consumable and non consumable items.
16. Medicine store
17. Dispensing room with facility for the patient to wait for collection of medicines
18. Mortuary with facility to preserve the Dead body.
19. Residential accommodation for Principal/Medical Superintendent, Resident Medical officers, nursing staff, auxiliary staffs, House staff, Surgeon, Obstetrician and Physician; where Surgeon, Obstetrician and Physician are not provided Residential accommodation in the premises, they shall be available round the clock for call duty and shall be provided with adequate

communication facility.

20. Central Medical Record Section with facility for a data bank

21. Staff committee room.

The hospital shall arrange consultation of honorary physicians, Guest Physicians or other experts in the medical and allied field and for achieving the objectives.

In the hospital there shall be not less than 2 lecture theatres that can accommodate the number of students permitted for admission to facilitate teaching and training by demonstration of cases.

Clinical Departments in the Hospital. Indoor For Clinical teaching in the hospital the beds shall be distributed as under :

A- Medicine wards :

1. General Medicine.....50% (Acute 10% and Chronic 40%)

2. Pediatrics.....10%

B. Surgery Ward.....20%

C. Obstetrics and Gynaecology Ward - 20%

I. The following accommodation shall be available :

Nurses duty room with intercom facility;

Laboratory for pathological examinations;

Examination and treatment room;

Ward Pantry;

Storeroom for Linen and equipment;

Office of Head of Department and Heads of Units, and the other unit staff. (Optional);

Clinical demonstration room (At least 1 for each clinical department)

II. Research Laboratories : Each Post-Graduate level College shall develop laboratories for specialised work in the field.

III. Operation Theatre Unit:

Complete Operation Theatre;

Waiting room for patients;

Preparation room;

Postoperative recovery room;

Boiled linen room;

Instrument room;

Sterilization room;

Nurses room;

Surgeon's room;

Assistant's room;

Observation gallery for students with close circuit T.V. facility;

Waiting room for surgeons and Assistants;

Students' washing up and dressing up room.

#### IV. Central Sterilization Services:

Accommodation for Central Sterilization services and necessary equipment, machinery be provided.

#### V. Department of Radiology;

Accommodation in Radiology department for office and the X-ray unit comprising the plant and anterooms, for stores, dark room for developing, waiting room for patients be provided. Ultrasound Machine/facility, where necessary, shall also be provided.

#### VI. Physical Medicine and Rehabilitation :

Accommodation and staff be provided for Rehabilitation therapies (including Physiotherapy and Occupational therapy), Electrotherapy, Diathermy, Ultraviolet and Infra red treatment, Hydrotherapy, separately as far as possible.

VII. Yoga and Naturopathy practice facility shall be provided in each Homoeopathic College. This facility be made available, in adequate area, separately earmarked for this purpose.

Clinical Department Outdoor Accommodation-waiting rooms for patients and attendants Examination rooms (cubicles) and case

demonstration room to be provided for all departments in the outdoors in self-contained blocks with their sub-sections. Dispensing outlets for male and female patients; Outpatients clinical laboratory, where the hospital is in a different premises. Following additional accommodation shall be provided in the departments specified below :

In Surgery and for its specialists	Dressing room for men and Women
	patients respectively
Minor OT for outpatients Surgery.	
In ENT Section	Audiometry room
In Paediatrics	Child Welfare clinic
	Child Guidance clinic
For Obstetrics and Gynaecology	Antenatal clinic, Family Welfare clinics
Dental	Accommodation for Dental Surgery and
	Prosthetic Dentistry
Skin and Sexually Transmitted Diseases	

Psychiatry.

Reproductive and Child Health centre with sex education.

#### Specialised Clinics

Central Casualty Department with accommodation for Resuscitation services. Emergency, X-ray, Operation theatre. It shall be fully equipped. The students shall be adequately trained on the life supportive system, body fluid balance, resuscitation services and emergency handling.

An observation ward with beds is also necessary.

Adequate sanitary arrangements for patients, their attendants and the staff of the department shall be provided in the respective blocks:

Provided the provision for unitary campus shall not affect the existing colleges. However up-on change of any course or increase in admission capacity or addition of any new course this requirement specified in this regulation shall be applicable in such colleges. The existing colleges if they do not have adequate space to provide such facilities in one block, may provide the same not too far from the existing campus provided adequate communication

facility is made available to the clinical staffs and transport facility provided by the College free of cost to the students."

The Homoeopathic Teaching Hospital shall have well furnished separate dispensaries for its out-door and in-door departments containing sufficient stock of drugs. A first-Aid kit also be kept in Outdoor and Indoor departments/dispensaries. Such a hospital shall have x-ray, E.C.G., Screening and Sonography units, well equipped clinical laboratories and also the rehabilitation unit (consisting of Physio-therapy, occupational therapy, social counseling).

1. Regulation 8,10,11,12,13,14 and 15, shall be substituted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No.ADV-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. III-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

#### PART 4

#### Residential Accommodation

### **15. Hostels and quarters :-**

**1**

(1) Hostels for male and female students separately shall be provided within or nearby the college campus with sanitary facilities, mess, common room and games facilities. The interns may be accommodated in the hostel near the hospital.

(2) The College shall develop the campus with additional facility for the staff welfare and peaceful living.

1. Regulation 8,10,11,12,13,14 and 15, shall be substituted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No.ADV-3/4/Extraordinary /147/02], dt. 11.9.2002, Gaz. of India, Exty., Pt. III-Sec. 4, No. 187, dt. 12.9.2002, p. 39.

### **16. Miscellaneous :-**

**1**

(1) Interpretation. Where any doubt arises to the interpretation of these regulations it shall be referred to the Central Council for clarification.

(2) Power to relax. Where any University, Board or Medical institution in India which grants medical qualification is satisfied that the operation of any of these regulations causes undue hardship in any particular case, that University, Board or Medical Institution as the case may be, may be order; for reasons recorded

in writing, dispense or relax the requirement of that regulation to such an extent and subject to such exceptions and conditions as it may consider necessary for dealing with the case in a just and equitable manner. Provided that no such order shall be made except with the concurrence of the Central Council.

1. Regulation 16, shall be inserted by Homoeopathy (Minimum Standards of Education) Amendment Regulations, 2002., Noti No. F 12-4/91-CHH (Pt) [No. ADVT-3/4/Extraordinary /147/02],dt. 11.9.2002, Gaz. of India, Exty., Pt. III-Sec. 4, No. 187, dt. 12.9.2002, p. 39.